

THE GAUHTI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated: Guwahati, the 6th of May, 2024

NO.HC.VII-54/2024/4130/A### On the recommendation of the Judicial Academy, Assam, the Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officers of Assam and Arunachal Pradesh to attend an "***Orientation Programme on New Criminal Laws***" scheduled to be held w.e.f **20-06-2024 to 22-06-2024** from **10:00 A.M. to 05:15 P.M.** at the Judicial Academy, Assam.

ASSAM		
Sl. No.	Name of the Officer	Designation and Place of Posting
1.	Smti Nazrana Parbin Rehman	Sub-Divisional Judicial Magistrate (M), Bijni
2.	Shri Tanwir Ikram Hazarika	Sub-Divisional Judicial Magistrate (M), Charaideo
3.	Shri Rajrishi Shandilya	Sub-Divisional Judicial Magistrate(S), Sadiya
4.	Shri Angaz Baruah	Sub-Divisional Judicial Magistrate (M), Bokajan
5.	Smti Sabeena Yasmeen	Sub-Divisional Judicial Magistrate (M), Jonai
6.	Smti Mridusmita Devi	Sub-Divisional Judicial Magistrate (M), Gossaigaon
7.	Smti Jahnobi Hazarika	Sub-Divisional Judicial Magistrate (S), Sivasagar
8.	Shri Siddarth Brook	Sub-Divisional Judicial Magistrate (M), Bokakhat
9.	Shri Tridip Kumar Bhattacharyya	Sub-Divisional Judicial Magistrate(M), Majuli
10.	Smti Juhi Gogoi	Sub-Divisional Judicial Magistrate (S), Dhubri
11.	Smti Sweety Bhuyan	Sub-Divisional Judicial Magistrate (M), Rangia
12.	Smti Jinti Panging	Sub-Divisional Judicial Magistrate(M), Sarupathar
13.	Smti Pranjita Konwar	Sub-Divisional Judicial Magistrate(S), Nalbari
14.	Shri Navneet Kashyap	Sub-Divisional Judicial Magistrate (S), South Salmara, Hatsingimari
15.	Shri Tarkeshwer Sinha	Sub-Divisional Judicial Magistrate (S), Sonitpur

16.	Shri Abhilekh Anjan Gogoi	Deputy Secretary, Govt. of Assam, Judicial Department
17.	Shri Pronab Kr. Nath	Sub-Divisional Judicial Magistrate (S), North Lakhimpur
18.	Smti Rupashree Deb	Sub-Divisional Judicial Magistrate (S), No.2, Kamrup(M), Guwahati
19.	Smti. Prarthana Neog	Sub-Divisional Judicial Magistrate (S), Nagaon
20.	Shri Anurup Bordoloi	Civil Judge (Jr. Div.) No. 1, Kamrup (M), Guwahati
21.	Smti Sparsita Garg	Sub-Divisional Judicial Magistrate (S), Jorhat
22.	Smti Shahzadi Nissat Rafiq	Sub-Divisional Judicial Magistrate (S), Goalpara
23.	Smti Jyoti Rupa Haloi	Sub-Divisional Judicial Magistrate (S), Udalguri
24.	Smti Dimpny Naroh	Sub-Divisional Judicial Magistrate (S), Barpeta
25.	Shri Siddhartha Bora	Sub-Divisional Judicial Magistrate (S), Kokrajhar
26.	Smti Fung Yan Loi	Sub-Divisional Judicial Magistrate (S), Karimganj
27.	Smti Tanusree Dey	Sub-Divisional Judicial Magistrate (S), Tinsukia
28.	Smt iSukanya Gogoi	Sub-Divisional Judicial Magistrate (S), Golaghat
29.	Smti Monmayuri Gogoi	Sub-Divisional Judicial Magistrate (S), Morigaon
30.	Smti Prateeksha Mohan	Civil Judge (Jr. Div.) No.1, Dhubri
31.	Smti Kaveri Bhattacharyya	Judicial Magistrate, 1 st Class, Kamrup (M), Guwahati
32.	Smti Begum Nazira Ahmed	Civil Judge (Jr. Div.), Baksa
33.	Smti Sujata Kurmi	Civil Judge (Jr. Div.) No.1, Cachar
34.	Shri Dharamchand Pareek	Sub-Divisional Judicial Magistrate (S), Dima Hasao
35.	Shri Raj Sekhar Duara	Civil Judge (Jr. Div.) cum Judicial Magistrate 1 st Class, Bokakhat
36.	Smti Manashi Neog	Judicial Magistrate, 1 st Class, Sonitpur
37.	Shri Pranjit Hazarika	Judicial Magistrate, 1 st Class, Barpeta
38.	Shri Amarjyoti Sonowal	Judicial Magistrate, 1 st Class, Dhubri
39.	Smti Dristisikha Baruah	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 st Class, Gossaigaon

40.	Smti Rituparna Sarmah	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 st Class, Bijni
41.	Smti Zohra Yasmin	Civil Judge (Jr. Div.) No.1, Morigaon
42.	Shri Abhishek Mitra	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 st Class, Charaideo
43.	Shri Pallab Bordoloi	Civil Judge (Jr. Div.) cum-Judicial Magistrate, 1 st Class, Kamrup, Amingaon
44.	Smti Triza P M Baruah	Judicial Magistrate, 1 st Class, Hojai
45.	Smti Tintina Devi Hazarika	Civil Judge (Jr. Div.) No.1, Golaghat
46.	Smti Chitrani Goswami	Civil Judge (Jr. Div.) No.1, Sivasagar
47.	Shri Sailen Buragohain	Civil Judge (Jr. Div.) No.2, Kamrup(M), Guwahati
48.	Smti Karabi Das	Civil Judge (Jr. Div.), Chirang, Kajalgaon
49.	Dr. Jayashri Das	Civil Judge (Jr. Div.) No.1, Lakhimpur
50.	Smti Rineesha Goswami	Civil Judge (Jr. Div.) No.1, Barpeta
Arunachal Pradesh		
51.	Shri Bido Sora	Judicial Magistrate, 1st Class-cum Civil Judge (Jr. Divn.), Anini
52.	Shri John Techii	Judicial Magistrate, 1st Class-cum Civil Judge (Jr. Divn.), Koloriang, Kurungkume District
53.	Shri Tingkai Monwangham	Judicial Magistrate, 1st Class-cum Civil Judge (Jr. Divn.), Changlang District
54.	Smti Binken Segia	Deputy Registrar, Gauhati High Court, Itanagar Permanent Bench

The nominated Officers are requested to report at the venue (**Judicial Academy, Assam**) on **20-06-2024 at 09:30 A.M.** for the aforesaid orientation programme.

By Order,
Sd/- S.Dhar

REGISTRAR (JUDICIAL)

Memo No.HC.VII-54/2024/4131/A

Dated: 06-05-2024

Copy forwarded for information & necessary action to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.

3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati for information and necessary action.

The Officers are placed on deputation for the program on condition that (a) the Officers will be treated as on duty during the training period & (b) they will be entitled T.A. & D.A. as admissible under the Rules.

4. The Accountant General (A&E), Arunachal Pradesh, Itanagar, for information and necessary action

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5. The Registrar (Admin./Vigilance/Esstt.), Gauhati High Court, Guwahati.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Itanagar Permanent Bench, Yupia.

(He is requested to inform the concerned Judicial Officers from his State about this notification)

8. The District and Sessions Judge, Baksa / Barpeta / Bongaigaon / Cachar / Charaideo / Chirang / Dhemaji / Dhubri / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karimganj / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / Tinsukia / Udalguri / South Salmara-Mankachar.

(He/She is requested to inform the concerned Judicial Officers under his/her control about this notification)

9. The Deputy Secretary, Govt. of Assam, Judicial Department, Dispur.
10. All the nominated Judicial Officers
11. The nominated Judicial Officers.

a. The nominated Judicial Officers ***willing to avail accommodation*** are to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at

judicialacademyassam@gmail.com on or before **10-05-2024** to enable the Academy to arrange for accommodation.

Name & Designation	Date of Arrival	Mobile Number (WhatsApp)

b. Academy will provide conveyance to the participating Judicial Officers, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.

12. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the notification immediately to the official website of the Gauhati High Court, Guwahati).

13. The Administrative Officer, Judicial Academy, Assam with a request to place the Notification before the Hon'ble Director, Judicial Academy, Assam.

14. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

15. The CA to the Registrar General, Gauhati High Court, Guwahati.

[THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY]


REGISTRAR (JUDICIAL)